Unsecured FC

| | on: | | | | | | | | | | | | | |
|------------|---|---------------------------|----------------|-----------------------------|-----------------|-------------------------------|------------------------|--------------------------|-----------------------------|--|---|-----------------------------|-------------|--|
| | Annexure-3 | | | | | | | | | | | | | |
| | Name of the corporate debtor: RITU AUTOMOBILES PVT LTD Date of commencement of CIRP: 03-10-2022.; List of creditors as on: 02-12,2023 | | | | | | | | | | | | | |
| Sl. No. | Name of cre- | Details of claim received | | Details of claim admitted | | | | | Amount | Amount of any | | Amount of | Remarks, if | |
| | ditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guar- | Whether related party? | % of Voting share in CoC | of conti- ngent claim | mutual dues, that may be set-off | | claim under verification | any | |
| 1 | AXIS BANK LTD | 21.10.202 | 54765956.76 | 54765956.76 | Unsecured FC | | | 6.69 | 0 | 0 | 0 | 0 | 0 | |
| | | | | | | | | | | | | | | |
| | Total | | 54765956.8 | 54765956.76 | | | | 6.69 | | | | | | |
| | | | | | | | | | | | | | - | |